

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
DESAI AGRIFOODS PRIVATE LIMITED UNDER CIRP
OPERATING IN FRESH PRODUCE VALUE CHAIN, ESPECIALLY BANANAS
 Reg. Office At 27, Ground Floor, Virbhaddra Complex,
 Opp.Yogeshwar Vada Pav, Station Road, Navsari, Gujarat - 396445
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of
 India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Desai Agrifoods Private Limited Under CIRP PAN: AABCD0223G CIN: U63020GJ1999PTC035377
2.	Address of the registered office	27, Ground Floor, Virbhaddra Complex, Opp. Yogeshwar Vada Pav, Station Road, Navsari, Gujarat - 396445
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	27, Ground Floor, Virbhaddra Complex, Opp. Yogeshwar Vada Pav, Station Road, Navsari, Gujarat - 396445
5.	Installed capacity of main products/ services	Company is operating in the fresh produce value chain, especially bananas, with activities spanning sourcing/growing, post-harvest handling, packhouses, cold-chain-linked distribution, domestic sales, and exports.
6.	Quantity and value of main products/ services sold in last financial year	-
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be sought from RP by sending an email on desaiaagrifoodsipe@gmail.com or risingsun192123@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under section 25(2)(h) of the code can be sought from the RP by sending an email on desaiaagrifoodsipe@gmail.com or risingsun192123@gmail.com
10.	Last date for receipt of expression of interest	11.07.2026
11.	Date of issue of provisional list of prospective resolution applicants	21.07.2026
12.	Last date for submission of objections to provisional list	26.07.2026
13.	Date of issue of final list of prospective resolution applicants	05.08.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10.08.2026
15.	Last date for submission of resolution plans	09.09.2026
16.	Process email id to submit Expression of Interest	desaiaagrifoodsipe@gmail.com

Sd/-
Roshen Chordiya
 Reg. No.: Registration No. IBBI/PA-001/IP-P02840/2023-2024/14347
 As RP of Desai Agrifoods Private Limited
 vide Hon'ble NCLT, Mumbai order dated 09 June 2026
 Address: 114, Solaris Hubtown, N. S. Phadke Marg,
 Near East West Flyover, Andheri (E), Mumbai-400069;
 Email: desaiaagrifoodsipe@gmail.com

Date : 26.06.2026
Place : Mumbai

AFA Valid till 31.12.2026

